

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF WORLD WINDOW IMPEX INDIA PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	World Window Impex India Private Limited
2.	Date of incorporation of corporate debtor	February 14 th , 1997
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109DL1997PTC085138
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: - F-35/4, Ground Floor, Okhla Industrial Area, Phase-II, New Delhi- 110020
6.	Insolvency commencement date in respect of corporate debtor	December 23 rd , 2021
7.	Estimated date of closure of insolvency resolution process	June 20 th , 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Sanjay Gupta IBBI Registration No: -IBBI/IPA-002/IP-N00982-C01/2017-2018/10354
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: - C-4-E/135 Janak Puri, New Delhi-110058 Email ID registered with the Board: sanjay@sgaindia.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address for Correspondence: Primus Insolvency Resolution and Valuation Pvt. Ltd. C-4-E/135, Janak Puri, New Delhi Email Id- wwipl@primusresolutions.in
11.	Last date for submission of claims	January 7 th , 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	Relevant Forms and Details of authorized representatives are available at	Web link https://ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the World Window Impex India Private Limited on **December 23rd**, 2021.

The creditors of World Window Impex India Private Limited, are hereby called upon to submit their claims with proof on or before January 7th, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sanjay Gupta
(IBBI/IPA-002/IP-N00982-C01/2017-2018/10354)
Interim Resolution Professional

Date: December 25th, 2021
Place: New Delhi

: